



Bulletin Part - II



LEGISLATIVE ASSEMBLY OF THE STATE OF GOA

No.290

THURSDAY, THE 13th JANUARY 2022.

PAYMENT/ SURRENDER TOWARDS THE COMPUTER SYSTEM ALLOTTED.

Hon. Members are informed that, this Secretariat had provided you Laptop/Desktop and printer under Section 20 of the Goa Salary, Allowances and Pension of Members Act, 2004 read with Rule 5 of the Provision of Computers to Members, Rules 2004.

In view of declaration of General Elections 2022., according to the rules the above said Computer/Laptop along with printer and all other accessories have to be surrendered or purchased. You are, therefore, kindly requested to either purchase or return the above said computer/Laptop to this Secretariat at the earliest by depositing the depreciated cost of the Computer/Laptop by means of a cheque drawn in favour of Secretary Legislature or cash payment in the Accounts section of this Secretariat.

Payment/Surrender towards the above computer will enable this Secretariat to provide you the 'No- dues certificate' at the earliest.

**PORVORIM, GOA
13TH January 2022.**

**NAMRATA ULMAN
SECRETARY, LEGISLATURE.**